

Total Secured and Un Secured Financial Creditors who have voting rights

ANNEXURE 1

Amount in Rupees													
S.No	Name of the Creditors	Details of claim Received			Details of claim admitted					Amount of any mutual dues, that may be set oof	Amount of claim under verification	Remarks if any	
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by guarantee	Whether Related Party	% of Voting Share	Contingent claim				
1	Financial Creditors Total of - 03		9,33,96,276.00	5,83,14,276.00	Form C	0		44.11	0	0	3,50,82,000.00	Please see the separate attachment of this category. Annexure -01	
2	Financial Creditor in a Class Home Buyers Total of - 29		7,19,31,117.00	7,19,31,117.00	Form CA	0		54.41	0	0		Please see the separate attachment of this category. Annexure-2	
3	Unsecured Financial Creditors Total of - 02		19,67,731.00	19,67,731.00	Form C	0		1.49	0	0		Please see the separate attachment of this category. Annexure-4	
	Total Claims Tally		16,72,95,124.00	13,22,13,124.00				100.00			3,50,82,000.00		



ANNEXURE-1

Name of the Corporate Debtor: Venkat Estates Private Limited

Date of Commencement of CIRP - 04.06.2025 Case No. CP (IB) 88/BB/2025

List of Creditors As on 09.07.2025

List of Secured Financial Creditors [SFC]

(Amount in Rupees)

S.No	Name of the Creditors	Details of claim Received		Details of claim admitted					Amount of Contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification and subject to acceptance with proof of documentary evidences.	Remarks if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim -Form C	Amount covered by guarantee	Whether Related Party	% of Voting Share				
1	Ravindra Reddy and Bhaskar Reddy	23.06.25	2,73,00,000.00	2,73,00,000.00	Financial Assistance	0	No	20.65%	0	0		Security given as Home Units CD's Project Flats & MOU signed by the CD.
2	Flagship Financials Limited	24.06.25	5,28,41,276.00	1,77,59,276.00	Financial Assistance	0	No	13.43%	0	0		Security given as Home Units CD's Project Flats & MOU signed by the
3	Vijaya Prasad Reddy and Krupi	24.06.25	1,32,55,000.00	1,32,55,000.00	Financial Assistance	0	No	10.03%	0	0		Security given as Home Units CD's Project Flats & MOU signed by the
Total Claims Tally			9,33,96,276.00	5,83,14,276.00				44.11%			3,50,82,000.00	

For Venkat Estates Private Limited
The Company Under CIRP

CS Raghunathan Krishnasamy
M.Com, FCMA, FCS, FIP
Resolution Professional
NCLT Case No. CP/IB/88 of 2025